

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH –COURT NO. 4

E-HEARING

Service Tax Appeal No. 52503 of 2018

(Arising out of Order-in-Appeal No. 118-119(SM)ST/JPR/2018 dated 20.02.2018 passed by the Commissioner (Appeals), Central Excise & Central GST, Jaipur)

M/s Jyotsna Vaults

1285, Ghinsi Bhawan, Gopal Ji ka rasta,
Johri Bazar-Jaipur-302003 (Rajasthan)

Appellant

Versus

**Commissioner (Appeals), Central Excise And
Central Goods And Service Tax, Jaipur**

NCR Building, Statue Circle,
C-Scheme, Jaipur-302005 (Rajasthan)

Respondent

Appearance:

Present for the Appellant: Shri Sanjiv Agarwal, Chartered Accountant

Present for the Respondent: Shri Shashank Yadav, Authorized Representative

CORAM:

Hon'ble Dr. Rachna Gupta, Member (Judicial)

Hon'ble Ms. Hemambika R. Priya, Member (Technical)

Date of Hearing/Decision : 15/05/2025

ORDER

Dr. Rachna Gupta:

The appeal is allowed. For order, see order of date in Service Tax Appeal No. 52501 of 2018.

**(Dr. Rachna Gupta)
Member (Judicial)**

**(Hemambika R. Priya)
Member (Technical)**

RM